

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 293
TO BE ANSWERED ON THE 18TH DECEMBER 2015
NATIONAL CENTRE FOR DISEASE CONTROL**

***293. SHRI DEVUSINH CHAUHAN:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of existing branches of the National Centre for Disease Control (NCDC), erstwhile known as the National Institute of Communicable Diseases (NICD) in the country, State/UT-wise;
- (b) whether the Government proposes to strengthen the existing branches and set up new branches of NCDC in various States/UTs;
- (c) if so, the details thereof along with the financial and operational modalities worked out and the locations identified for the purpose, State/UT-wise;
- (d) the details of the proposals received from the States/UTs in this regard and the action taken/proposed to be taken by the Government thereon; and
- (e) the other measures being taken by the Government to promote research on newly emerging communicable diseases in the country?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (e): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 293* FOR 18TH DECEMBER, 2015**

(a) National Centre for Disease Control (NCDC) is based in Delhi and has, at present, 8 branches as under:

- 1) Alwar (Rajasthan)
- 2) Bengaluru (Karnataka)
- 3) Coonoor (Tamil Nadu)
- 4) Jagdalpur (Chattisgarh)
- 5) Kozhikode (Kerala)
- 6) Patna (Bihar)
- 7) Rajahmundry (Andhra Pradesh)
- 8) Varanasi (Uttar Pradesh)

(b) The Standing Finance Committee (SFC) on 24.04.2015 has approved the proposal for “Establishment of 30 branches (including 8 existing branches) of NCDC in all States and one UT of India” for a total outlay of Rs.367.60 crore to be implemented in phased manner as per availability of land and funds. While establishing the branches, priority will be given to the States where lab/rapid response facilities to respond to outbreak/public health emergencies are inadequate.

(c) All State Governments through Director of Health Services of each State have been requested to provide approximate 2-3 acres of land free of cost for setting up of NCDC branch.

(d) The following States have indicated that they will provide land to NCDC as under:

1. Maharashtra- Pune
2. Mizoram – Aizawl
3. West Bengal – Kolkata
4. Nagaland – Kohima
5. Kerala - Thiruvananthapuram
6. Telangana - Hyderabad

(e) The Government has approved National Programmes on Prevention & Control of Anti-Microbial Resistance (AMR), Prevention & Control of Leptospirosis, National Rabies Control Programme, Strengthening of inter-sectoral coordination for Prevention and Control of Zoonotic Disease and Viral Hepatitis Surveillance Programme. The Department of Health Research and Indian Council of Medical Research (ICMR) are also implementing a Programme for Establishment for Viral Research & Diagnostic Laboratories (VRDL). Research is also conducted through National Institute of Epidemiology, Chennai and National Institute of Virology at Pune.